Annexure – 7 Name of the corporate debtor: Vadraj Energy (Gujarat) Limited; Date of commencement of CIRP 08.01.2020; List of creditors as on 13.10.2020 List of operational creditors (Government dues)

130	01	operational creditors (Governing
		(Amount in₹)

_	(Amount ins)															
SI.	Details	of Claimant		Details	of claim	Details of claim admitted						Amount of	Amount of	Amount of claim	Amount of	Remarks, if any
No.				receive	-d								any	not admitted	claim under	
													mutual		verification	
	Depart ment	Gover	Identifi	Date	Amount	Amount of claim	Nature of	Amount	Amount	Whether	% of voting	claim	dues, that			
		nment	cation	of	claimed	admitted	claim	covered by	covered by		share in CoC,		may			
		micit	No.	receip	cianneu	admitted	ciann	security	guarantee		if		be set-off			
			110.	receip					guarantee	party:			De set-off			
				t				interest			applicable					
		GUJARAT														
	Office of the	STATE														
		GOVT														
1	Electricity Duty			07.04.2020	42.74.00.000	0	Statutory Dues	0	0	No	0	0	0	42.74.00.000	0	
				TOTAL	42,74,00,000									42,74,00,000		

Annexure – 8 Name of the corporate debtor: Vadraj Energy (Gujarat) Limited; Date of commencement of CIRP: 08.01.2020; List of creditors as on: 13.10.2020 List of operational creditors (Other than Workmen and Employees and Government Dues)

SI. No.	Name of creditor Identification		Details of claim received		Details of claim admitted						Amount of contingent	Amount of any	Amount of claim not admitted	Amount of claim under	Remarks, if any
NO.		NO.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	not aunitieu	verification	
1	M/s BNK Power Solution Pvt. Ltd		29.01.2020	25385908	11363918	Operational	0	0	No	0	0	0	14021990	0	
2	Rajendra Singh Jadeja (Works Contractor)		09.03.2020	2545497	0	Operational	0	0	No	0	0	0	0	2545497	he has submitted Form D which is applicable to employees and not Form B as appliable to Operational Creditor. He has been asked to file correct Form along with necessary proof of claim for verification. His Form B along with the detail is not received and thus his claim is not admitted.
3	National Security Depository Limited			221250	0	Operational	0	0	No	0	0	0	0	221250	As per the Audited Data as on 31.03.2018, no amount is shown as payable to NSDL, Further, in view of the Non-availability of copy of Agreements and Invoices, their chaim of Rs.2,12.205 is not admitted and thus is pending for verification
			TOTAL	28152655	11363918	-							14021990	2766747	